F. No. J-11/3/2024-Judicial Government of India Ministry of Law and Justice Department of Legal Affairs (Judicial Section)

> Shastri Bhawan, New Delhi, Dated the 2nd May, 2025

ORDER

The President is pleased to accept the resignation of **Mrs. Kalpana Pattnaik**, Senior Panel Counsel for Central Administrative Tribunal, Cuttack Bench, with effect from 10.04.2025.

- 2. Consequently, the name of Mrs. Kalpana Pattnaik, Advocate, appearing in at the serial number '2' in the List 'B' in this Department's Order No. J-11017/2/2025-Judicial dated 17.01.2025, stands omitted.
- 3. Hindi version of this order will follow.

(Madhab Charan Prusty) Sr. Government Advocate

Copy (through email) to:

- 1. PS to Hon'ble Minister of State (Independent Charge) for Law & Justice.
- 2. PSO to Law Secretary / all the Additional Secretaries and Joint Secretaries in the main secretariat of Department of Legal Affairs.
- 3. Shri P. K. Parhi, Dy. SGI, High Court of Orissa.
- 4. The Registrar, CAT, Cuttack Bench.
- 5. Mrs. Kalpana Pattnaik, Advocate with request to immediately return all the case files pertaining to Central Govt. Litigation with him to the designated litigation Incharge i.e. Dy. SGI.
- 6. LIMBS Section for information and necessary action.
- 7. To be uploaded on website of this Department i.e. www.legalaffairs.gov.in under tab 'Judicial Section' in the link "Orders related to empanelment of Advocate for Union of India".
- 8. Hindi Section, Department of Legal Affairs, for translation of this order.

9. Office copies.

(Kumar Gaurva)
Section Officer (Judicial)
Tel. 011-23384945

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